

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 236 of 2013

Dated: 8th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

Counsel for the Appellant (s):

Mr. Gaurav Pachnanda, Sr. Adv.
Mr. Ankit Jain, Adv.
Ms. Puja Priyadarshini, Adv.,
Mr. Rahul Sharma, Adv.

Counsel for the Respondent(s):

Mr. Saurav Aggarwal, Adv.
Mr. Ashish Tiwari, Adv.
Mr. Rakesh Dewan, Adv.

ORDER

Mr. Saurav Aggarwal, learned counsel for the respondent takes notice on behalf of the Board. The Board is directed to file the reply on or before 26th August, 2013 after serving copy on the other side.

Post the matter for enquire in IA-236/13 in **Court-II on 30.08 2013 at 2.30.P.M..**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/rt